

TO BE PUBLISHED IN PART II SECTION 3(1) OF THE GAZETTE  
 OF INDIA  
 GOVERNMENT OF INDIA  
 CENTRAL BOARD OF DIRECT TAXES

NEW DELHI THE 30th July, 1976

NOTIFICATION  
Incometax

No. 1417 (F.No. 261/S/76-IT3). In exercise of the powers conferred by sub-section (1) of section 122 of the Incometax Act, 1961 (43 of 1961) and of all other power enabling it in that behalf, and in supersession of all previous notifications in this regard, the Central Board of Direct Taxes hereby directs that Appellate Assistant Commissioners of Incometax of the Ranges specified in Column 2 of the Schedule below shall perform their functions in respect of all persons and income assessed to Incometax and Super-tax in the Incometax Circles, Wards and Districts specified in the corresponding entry in Column 3 thereof.

S.No.	Range	Incometax Circles	Wards and Districts
1.	2.		3.
1. Special Range, Lucknow.	1.A-Ward, Circle-I, Lucknow. 2.B-Ward, Circle-I, Lucknow. 3.C-Ward, Circle-I, Lucknow. 4.A-Ward, Circle-II, Lucknow. (which existed <del>ex</del> upto 31-5-68 and thereafter 1-8-68 to 1-6-69 and thereafter). 5.Companies Circle, Lucknow. 6.Special Circle, Lucknow. 7.E.D.-cum-Incometax Circle, Lucknow		
2. Lucknow Range, Lucknow.	1.Circle I, Lucknow excluding: i)A-Ward, Circle I, Lucknow. ii)B-Ward, Circle I, Lucknow. iii)C-Ward, Circle I, Lucknow. 2.Circle II, Lucknow (which existed upto 31-5-68 & from 1-8-68 to 1-6-69 and thereafter) excluding A-Ward. 3.Survey Circle, Lucknow. 4.Lakhimpur Kheri 5.Sitapur 6.Hardoi 7.Rae Bareli 8.Barabanki		

1.	2.	3.
		11. Deoria
4. Allahabad Range, Allahabad		1. Allahabad 2. Survey Circle, Allahabad 3. Salary Circle, Allahabad 4. Mirzapur 5. Sultanpur 6. Estate Duty Cum Incometax Circle, Allahabad.
5. Varanasi Range, Varanasi.		1. Circle I, Varanasi 2. Circle II, Varanasi 3. Special Circle, Varanasi 4. Spl. Survey Circle, Varanasi 5. Project Circle, Varanasi 6. Survey Circle, Varanasi
6. Moradabad Range, Moradabad		Moradabad.
7. Bareilly Range, Bareilly		1. Bareilly Circle 2. Nainital 3. Haldwani 4. Chandausi 5. Rampur 6. Shahjahanpur 7. Budaun 8. Kashipur 9. Almora 10. Pilibhit 11. Najibabad 12. Bulandshahar.

Whereas an Incometax Circle, Ward or District or Part thereof stands transferred by this Notification from one Range to another Range, appeals arising out of the assessments made in that Incometax Circle Ward or District or part thereof and pending immediately before the date of this Notification before the Appellate Assistant Commissioner of the Range from whom that Incometax Circle, Ward or District or part thereof is transferred shall from the date of this Notification takes effect be transferred to and dealt with by the Appellate Assistant Commissioner of the Range to whom the said Circle, Ward or District or part thereof is transferred.

This notification shall take effect from 2-8-1976.